

(ब) यदि हाँ, तो इस विद्या में भव तक क्या काम उठाये गये हैं ?

विदेश मंत्री (श्री ब्रह्म बिहारी शरणपोषी) :

(क) और (ख) : सरकार ने पड़ोसी देशों के साथ द्विपक्षीय संबंधों को सुधारने और क्षेत्रीय प्राथिक सहयोग की सभावनाओं का पता लगाने में सदैव अपनी तत्परता व्यक्त की है। इस प्रकार के क्षेत्रीय प्राथिक सहयोग के कुछ स्थायी विचार ही अभी तक पेश किए गए हैं। लेकिन सबद देशों से अगर ऐसे कोई सुझाव आते हैं तो सरकार उन पर विचार करके अपनी प्रतिक्रिया व्यक्त करने को तैयार रहेगी।

#### Family Welfare Centres in Gujarat

9461. SHRI AMARSINGH V. RATHAWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Family Welfare Centres functioning in Gujarat State particularly in Adivasis area;

(b) whether there is any proposal to open more such centre in Adivasis area to educate Adivasis about Family Planning; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) The position of Family Welfare Centres functioning in Gujarat state is as under:

	No. of Family Welfare Centres functioning in the State.	No of Family Welfare Centres functioning in Adivasis area
(i) Rural Family Welfare Centres at FHCs	251	64
(ii) Rural Sub-centres	1920	192
(iii) Urban Family Welfare Centres	156	..

(b) and (c). A proposal for setting up additional sub-centres is under consideration of the State Government.

#### Routing Himachal Express via Panipat-Karnal

9462. SHRI GANGA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received proposals to route Himachal Express via Panipat-Karnal; and

(b) if so, the action taken by the Ministry thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Diversion of 53/54 Himachal Express via Karnal will be strongly resented by passengers on Delhi-Muzaffarnagar-Saharanpur route and is not therefore justified. Besides, running of this train via Karnal is not operationally feasible as the Delhi-Ambala section is already congested.

#### Import of Cars by Officials of Indian Foreign Services

9463. SHRI RATAN SINGH RAJDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Officials in the Indian Foreign Services working in Indian Consulates abroad are permitted to import foreign cars;

(b) whether they are also permitted to sell them in India by-passing the rules laid down in respect of sale of foreign cars in India by Indians;

(c) whether any Indian Foreign Service Officials have sold their imported cars in India during March, 1977 to March, 1979;

(d) if so, the details thereof with names and No. of foreign cars sold by each one of the officials;